

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 20<sup>th</sup> May, 2015

**NO.LJ (B) 83/93/ 253** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officer as Executive Magistrate in connection with illegal rat hole mining and monitoring during transport of coal for a period of 3 (three) months from the date of issue or till further order.

SL. NO.	Name of Officer and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri L.Kharwanlang, EE. PWD North Division, Jowai	West Jaintia Hills District, Jowai	Deputy Commissioner, West Jaintia Hills District, Jowai
2.	Smti A.Sumer, AEE, P.W.D (R ) Shangpung Sub-Division, Shangpung	-do-	-do -
3.	Shri I.Najiar, AEE, Urban Sub-Division, Jowai (P.W.D. Campus)	-do-	-do -
4.	Shri P.Lhuid, AEE, N.H.Division, Jowai	-do-	-do -
5.	Shri O.Thubru, AEE, P.W.D (R ) Nartiang Sub-Division, Nartiang	-do-	-do -
6.	Shri H.Lamare, AEE, Jowai Building Sub-Division, Jowai	-do-	-do -
7.	Shri K.K.Phawa, EE, TC,SE Office, Jowai	-do-	-do -
8.	Smti S.Pohsnem, DSWCO (CC) Division, Divisional Soil Conservation Office, (C ), Jowai	-do-	-do -
9.	Shri O.Khardewsaw, ASWCO Jowai (T) Division, Divisional Soil Conservation Office, (T), Jowai	-do-	-do -
10.	Shri J.J.Lakiang, ASWCO (T) Division, Divisional Soil Conservation Office (T), Jowai	-do-	-do -
11.	Shri L.Pohktai, ASWCO Jowai (T) Division, Divisional Soil Conservation Office, (T), Jowai	-do-	-do -
12.	Shri C.Najiar, Range Forest Officer, Divisional Forest Office, (T), Jowai	-do-	-do -
13.	Shri E.Shullai, MFS, ACF (Social Forestry), Divisional Forest Office, (SF), Jowai	-do-	-do -
14.	Shri Emdor Passah, Range Forest Officer, Namdong Range (Social Forestry)	-do-	-do -
15.	Shri S.Tarafdar, Range Forest Officer, Jowai Range (Social Forestry)	-do-	-do -
16.	Shri B.Shullai, Range Forest Officer, Amlarem Sub-Division, Amlarem.	-do-	-do -
17.	Shri C.Challam, Fishery Officer, Amlarem Sub-Division, Amlarem	-do-	-do -
18.	Shri Mark Swer, SDIPR, Amlarem Sub-Division, Amlarem	-do-	-do -
19.	Shri H.Toi, General Manager, DCIC, Jowai	-do-	-do -

  
(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai with a request to circulate to the officer concerned. This has a reference to letter NO. GEN-148/Pt.I/Mining/NGT/2014/265, dt 15.05.2015
3. The Deputy Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
4. Personnel A.R (A) Department.
5. DEO (Data Entry Operator) LR Officer, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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